

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.63/7/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.06.2020

Name of the Company:

Phoenix ARC Pvt. Ltd. (Trustee of Phoenix
Trust FY 14-9)
V/s.
Doshion Pvt. Ltd.

Section:

Section 7 of the Insolvency and Bankruptcy Code

ORDER

Learned PCS Mr. Ashish Doshi appeared for the Financial Creditor.

Learned Counsel Mr. Shashvata Shukla appeared for the Corporate Debtor.

On the request of Learned PCS for the Financial Creditor, the matter stands adjourned.

List the matter on 27.07.2020 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 29th day of June, 2020.